

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 05th AUGUST, 2019

No. 124 /A : Consequent upon appointment of 15 (Fifteen) candidates to the Post of District Judge in the Jharkhand Superior Judicial Service under Rule 4 (a) of "The Jharkhand Superior Judicial Service (Recruitment, Appointment & Conditions of Service) Rules, 2001", subject to final decision of the W.P.S. No. 5444 / 2018 of High Court of Jharkhand vide Notification Nos. 13/variety pronatti-01/2015 Ka.-4203-4253 dated 30.05.2019 of the Department of Personnel, Administrative Reforms & Rajbhasha [with reference to Advt. No. 01/2017/Apptt.] Government of Jharkhand, Ranchi, the newly appointed Officers (mentioned at column no. 2) are posted in the manner as mentioned in column no. 3 of the table given below from the date they assume the charges as such:-

| Sl. No. | Name of the newly appointed Officers | Place of posting on appointment as |
|---------|--------------------------------------|--|
| 1 | 2 | 3 |
| 1. | SANJEEV BHATIA | District & Additional Sessions Judge, Deoghar |
| 2. | DEVESH KUMAR TRIPATHI | District & Additional Sessions Judge, Jamtara |
| 3. | LAXMAN PRASAD | District & Additional Sessions Judge, Dumka |
| 4. | SARAD KUMAR TRIPATHI | District & Additional Sessions Judge, Garhwa |
| 5. | SURENDRA PAL SINGH | District & Additional Sessions Judge, Gumla |
| 6. | AMIT KUMAR | District & Additional Sessions Judge, Latehar |
| 7. | ASHA DEVI BHATT | District & Additional Sessions Judge, Godda |
| 8. | DHEERAJ KUMAR | District & Additional Sessions Judge, Bokaro |
| 9. | BIRENDRA KUMAR SRIVASTAVA | District & Additional Sessions Judge, Deoghar |
| 10. | VISHAL KUMAR | District & Additional Sessions Judge, Bermo at Tenughat (Bokaro) |
| 11. | RAKESH CHANDRA | District & Additional Sessions Judge, Chatra |
| 12. | SHESH BAHADUR NISHAD | District & Additional Sessions Judge, Garhwa |
| 13. | ANJANEE ANUJ | District & Additional Sessions Judge, Gumla |
| 14. | SANJEEV KUMAR SINGH | District & Additional Sessions Judge, Garhwa |
| 15. | PREM NATH PANDEY | District & Additional Sessions Judge, Daltonganj |

By order of the Court,
Sd/-(Ambuj Nath)
Registrar General

Memo No. 2777 / Apptt. Dated Ranchi, the 05th August, 2019
Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

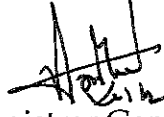
Sd/-(Ambuj Nath)
Registrar General

Memo No. 2778 / Apptt. Dated Ranchi, the 05th August, 2019

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Pr. Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Registrar (Establishment) / the Member Secretary S.C.M.S. / the

Handwritten signature and date:
S-8-19

Registrar (Admn) / the Registrar (Vigilance)/ the P.P. S. I/c to Hon'ble the Acting Chief Justice,
/ the Director Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judges,
Deoghar, Jamtara, Garhwa, Gumla, Latehar, Godda, Bokaro, Chatra & Daltonganj (to accept
joining of the respective newly appointed Officers alongwith Medical Certificate as required
under Rule 52 of the Jharkhand Service Code) for information & needful and Mr./Ms. Sanjeev
Bhatia, Devesh Kumar Tripathi, Laxman Prasad, Sarad Kumar Tripathi, Surendra Pal Singh,
Amit Kumar, Asha Devi Bhatt , Dheeraj Kumar , Birendra Kumar Srivastava , Vishal Kumar,
Rakesh Chandra, Shesh Bahadur Nishad, Anjane Anuj , Sanjeev Kumar Singh and Prem Nath
Pandey with a direction to submit their joining alongwith all credentials before concerned
Principal District & Sessions Judge including the Medical Certificate as required under Rule 52 of
the Jharkhand Service Code.


Registrar General